

(d) what is the amount of assistance already given by the Government of India;

(e) what assistance is requested by the State Government from the Central Government; and

(f) what are the works already done and proposed to be done; give details?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The State Government has intimated that a programme for Rs. 45 crores for anti-sea-erosion works during 6th five year plan has been proposed. The Central assistance likely to be available for these works during the plan period is of the order of Rs. 22 crores subject to the approval by Planning Commission.

(c) The State Government has reported an expenditure of Rs. 6.53 crores during 1980-81 and Rs. 5.80 crores during 1981-82 upto end of January, 1982.

(d) The Central Government has provided a loan assistance of Rs. 3.50 crores during 1980-81 and an equal amount has been released during 1981-82.

(e) The State Government has requested for an additional assistance of Rs. 2.85 crores during 1981-82.

(f) Against the 320 Km. of vulnerable coastline, 253 Km. has been protected so far upto March, 1981. The State Government programmed to construct 18 Km. of new sea wall and reformation of 10 Km. of existing sea wall during 1981-82.

#### **Fishing Agreements with foreign Countries for fishing in Arabian Sea and Indian Ocean**

7620. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the details of the fishing agreement if any with other countries made by India in respect of fishing in the Arabian Sea and the Indian Ocean; and

(b) whether these agreements are strictly followed?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) No fishing agreement has been made by India with any country in respect of fishing in the Arabian Sea and the Indian Ocean.

(b) Does not arise.

#### **Allotment of Flats by DDA under HUDCO Scheme**

7621. SHRI JITENDRA PRASAD: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that the DDA had announced on Dewali the allotment of some flats under HUDCO scheme saying that the same would be made in due course;

(b) if so, whether DDA has allotted flats to the eligible registrants by now; and

(c) if not, the reasons therefor and whether 'due course' would be defined in unambiguous terms so that DDA may not take recourse to the unambiguous terms every now and then and by what time the allotment will be made?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The draw was held on 31-3-82 and the process of allotment has, thus, started.

(c) Does not arise.

#### **Establishment of Farm Science Centres**

7622. SHRI MOHAN LAL PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of details of Farm Science Centres functioning in the country;

(b) whether there is any proposal to establish more Farm Science Centres in the country for the benefit from the latest development technology for increasing agricultural productivity in the country,